

(c) if so, the steps taken by the Government to ensure that the Coal companies should purchase the equipments manufactured by H.E.C.?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) During the last three years, Coal India Ltd. and its subsidiaries placed orders on HEC for shovels and spares. The value of order placed on HEC are as under :-

(Rs. in lakhs)			
Company	1993-94	1994-95	1995-96
CIL	3831.85	4912.24	2554.45

(b) and (c). Equipment manufactured by HEC are also manufactured by other companies both in public and private sector. Orders are placed on the basis of open tenders.

#### New Coal Reserve

3155. DR. RAM CHANDRA DOME : Will the Minister of COAL be pleased to state :

(a) whether the Government had conducted any survey for new areas of "Coal-Reserve" in West Bengal, particularly in Birbhum;

(b) if so, the details thereof; and

(c) the steps taken by the Government to find out more new coal reserves in West Bengal in future?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b). As per information received from Geological Survey of India (GSI), the regional exploration for coal carried out by them has led to the identification of new coal deposits in Dewanganj-Harinsingha-Pachami-Dhokatha-Garia areas of Birbhum coalfield, Birbhum district and Domra area of Raniganj coalfield, Burdwan district of West Bengal. The coal reserves in these areas of Birbhum and Raniganj coalfields have been assessed as 3180.23 million tonnes and 917.77 million tonnes respectively, as on 1-1-1996.

(c) GSI has been conducting regional exploration for coal in Bistupur-Dandeswar sector, Burdwan District and trans-Damodar area and Banspetali-Majid Sector, Bankura district of Raniganj coalfield of West Bengal. GSI has a programme to carry out regional exploration/scout drilling in Churulia, Barul-Bagdiha sectors of Burdwan district, Raniganj coalfield and Balurgaht-Hilli area, south Dinajpur district, West Bengal.

#### Trade Fair

3156. SHRI KACHARU BHAU RAUT : Will the Minister of COMMERCE be pleased to state :

(a) whether all the pavillions of the States are

allowed to display and sell their items at the Trade Fair organised by India International Trade Fair in New Delhi;

(b) whether the Maharashtra pavillion is exempted from this facility;

(c) if so, the reasons therefor;

(d) whether the Government propose to allow the state Governments for displaying and selling their items;

(e) if so, the details thereof; and

(f) if not, the steps proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) and (e). Display and sales of items are already allowed in the State Govt.'s pavillions in the Indian International Trade Fair during the fair period. ITPO has not laid down any restriction. The sales effected in the pavillions are however subject to rules and regulations of the Govt. of N.C.T. Delhi.

(f) does not arise.

[Translation]

#### Export by BHEL

3157. SHRI MAHESH KANODIA : Will the Minister of INDUSTRY be pleased to state :

(a) the details of exports made by the Bharat Heavy Electricals Ltd. during each of the last three years and first half of the current financial year;

(b) the amount of foreign exchange earned and profits made by the BHEL during the above period; and

(c) the steps being taken to improve the performance of the BHEL?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The export performance of BHEL during the last three years and the first half of the current year is as follows:-

(Rs. in crores)				
	1993-94	1994-95	1995-96	1996-97 (Upto Sept.)*
Deemed	605	668	727	270
Physical	240	141	115	27
Total	845	809	842	297

\*Unaudited (Provisional)

(b) The amount of foreign exchange earned and the profits made by BHEL during the above period are as follows:-

	1993-94	1994-95	1995-96	(Rs. in crores) 1996-97 (Upto Sept. *)
Foreign Exchange earnings (excluding deemed exports)	254.56	151.21	123.54	30.00
Profit before Tax	317.30	365.10	582.30	120.56

Unaudited (Provisional)

(c) BHEL is making profits since 1971-72 and paying dividend to Government since 1976-77 without any break. It has demonstrated its competitiveness

and has shown resilience in the changing business environment by improving its overall performance.

Major performance indicators of BHEL are as under:

	1994-95 (Rs. Cr.)	1995-96 (Rs. Cr.)	Increase over 1994-95	1996-97 (Upto Sept. 96 (Rs. Cr.)	Increase over 1995-96 (upto Sept. 96*
Turnover	4094	4833.5	18.1%	2041.00	15.0%
Profit Before Tax	356	582.3	59.5%	120.56	49.0%
Profit After Tax	141	350.2	148.5%	68.72	41.0%

\*Unaudited (provisional)

Besides, continuing to focus on its core business area of Power, BHEL is actively pursuing business possibilities in many of the emerging market segments and is adopting suitable measures to get more business both in Power as well as Non-Power Sectors.

#### Electronic Data Interchange Project

3158. SHRI AMAR ROY PRADHAN : Will the Minister of COMMERCE be pleased to state :

(a) whether his Ministry proposes to introduce Electronic Data Interchange (EDI) Project for importers and exporters;

(b) if so, the details thereof;

(c) whether the introduction of Electronic Documents Processing is likely to cut transaction costs besides leading to reduction in time taken to execute the deals;

(d) if so, the details thereof;

(e) whether the Government had hosted three key events for the implementation of Electronic Transactions;

(f) if so, the details of those three events and when and where these were hosted; and

(g) the details of the benefit achieved and the amount spent on each of the event?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) Yes Sir.

(b) The Ministry of Commerce, which is the nodal agency for EDI implementation in India, is coordinating this project (though not implementing at its own) in all Government regulatory and facilitatory agencies namely customs, Directorate General of Foreign Trade, Banks, Port Trusts, Airport Authority of India, etc. The Ministry of Commerce is providing necessary guidelines to all these agencies in consultation with the UN/Asia EDIFACT Board, the regional arm of UN for promoting EDI in Asia Region. Further this Ministry has taken various steps to promote EDI. Federation of Indian Export Organisation (FIEO) has been given the responsibility to organise workshops and seminars for Importers and Exporters to create EDI awareness. This Ministry has constituted EDI council of India, which is the Apex body consisting of heads of all the key Government Department and Trade and Industry and is responsible for formulating policy guidelines for EDI. Other working level committees are functional for operationalisation of the project.

(c) Yes Sir.

(d) The introduction of Electronic Documents processing which is the electronic transfer of commercial or administrative transaction from computer to computer using widely agreed standard is actually paperless